

**GOVERNMENT OF INDIA
COMMUNICATIONS
LOK SABHA**

UNSTARRED QUESTION NO:1603
ANSWERED ON:06.03.2000
ISD/STD/PCOs BOOTHS
MANSINH PATEL

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether STD/ISD/PCOs booths allotted to handicapped and unemployed people are being illegally run by other persons;
- (b) if so, the number of cases noticed in this regard in the country during the last two years, State-wise;
- (c) the action taken by the Government in the matter;
- (d) the number of PCO/STD/ISD booths of the Mahanagar Telephone Nigam Ltd. in Mumbai and Maharashtra Telecommunication Corporation installed during the last three years in Maharashtra, district-wise;
- (e) the number of applications received for installation of such booths in the State and the number out of them lying pending alongwith the reasons therefor; and
- (f) the time by which these are likely to be cleared ?

Answer

MINISTER OF STATE FOR COMMUNICATIONS(SHRI TAPAN SIKDER)

- (a) to (f):- Information is being collected from the concerned field units and will be laid on the table of the House.